

Budget provision of OROP

724. SHRIMATI RANEE NARAH: Will the Minister of FINANCE be pleased to state:

(a) the total budget provision under One Rank One Pension Scheme (OROP) under Defence Services; and

(b) when will the implementation of the One Rank One Pension Scheme under Defence Services start?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) An amount of ₹ 82,332.66 crore was provided in BE 2016-17 towards payment of Defence Pensions. This included an amount of ₹ 12,456 crore towards implementation of 'One Rank One Pension' Scheme.

(b) Implementation of 'One Rank One Pension' Scheme for the ex-Servicemen takes effect from 1.7.2014.

Release of BRGF for Bihar

†725. SHRIMATI MISHA BHARTI:

SHRI PREM CHAND GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that despite the recommendation of NITI Aayog the amount of ₹ 12 thousand crore to Bihar under Backward Region Grant Fund (BRGF) has been held up;

(b) if so, by when it would be released;

(c) the special arrangements made to compensate losses to the State of Bihar due to the recommendation of 14th Finance Commission keeping in view the fact that the State used to receive 10.9 per cent amount from 13th Finance Commission which has been reduced to 9.6 per cent; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Release of Central funds to the State under Special Plan of Bihar under Backward Region Grant Fund (BRGF) has not been held up. As against approved amount of ₹ 12,000 crore under this head, Central funds to the tune of ₹ 5,605.21 crore stand released to the State. Further releases to the State under this head shall be effected taking into account recommendation of NITI Aayog and

† Original notice of the question was received in Hindi.